

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4843
ANSWERED ON:12.08.2014
FACILITIES IN SC DOMINATED AREAS
Kumar Dr. Virendra

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has identified Scheduled Castes dominated areas in the country and if so, the details thereof, State-wise;
- (b) whether there is any plan/scheme to provide education, health, drinking water, electricity and other basic facilities to people living in these areas; and
- (c) if so, the details thereof along with the projects being implemented in this regard, State-wise and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) As per Census 2011, there are 46,844 villages in the country having greater than 50 % SC population. The State wise number of such villages is placed at Annexure.

(b) & (c) (i) A Centrally-Sponsored Pilot Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY), approved by the Government in 2010, is being implemented in five States selected from 5 regions of the country as follows, for integrated development of 1000 Scheduled Castes (SCs)-majority villages :-

S.No.	Region	State	No. of selected villages
1	North	Himachal Pradesh	225
2	East	Bihar	225
3	West	Rajasthan	225
4	South	Tamil Nadu	225
5	North-East	Assam	100

(ii) The objective of the Scheme is to ensure integrated development of the selected villages through provision of requisite physical (eg safe drinking water, electricity, roads, housing, sanitary toilets) and social (eg. school, health care centre, aanganwadi, panchayat etc) infrastructure.

(iii) The Scheme aims at the integrated development of selected villages primarily, through (a) convergent implementation of the existing Central and State Schemes, and (b) through ' Gap-filling' in the form of Central Assistance @ Rs. 20 lakh per village on an average (with the States expected to provide a matching contribution), for meeting such requirements of the selected villages as cannot be met through convergent implementation of the Central and State Schemes.